

(ग) उन पर कितना व्यय हुआ ;
और

(घ) एसी प्रदर्शनियां और मेलों के सम्बन्ध में विदेश स्थित भारत व्यापार मिशनों द्वारा किस हद तक सहायता दी गई ?

उद्योग मंत्री (श्री कानूनगो) : (क) से (घ). एक विवरण साथ में नत्पी है । [बहिषे परिशिष्ट ८, अनुबन्ध संख्या ३१]

Influx of Muslims to India

761. { Shri K. P. Sinha:
Shri Krishnamacharya Joshi:

Will the Prime Minister be pleased to state the total number of Muslims who returned to India from Pakistan during 1954?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The information is being collected. It will be placed on the Table of the House as soon as it is received.

गायों की खालों का निर्यात

७६२. सेठ गोविन्द दास : क्या बालिष्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि १९४४-४५ और १९५४-५५ में प्रलग प्रलग कितनी मात्रा में और कितने मूल्य की गायों की खालें, हड्डियां, चर्बी, गाय और अन्य गौ जाति के पशुओं का निर्यात किया गया ?

बालिष्य मंत्री (श्री करमरकर) : एक विवरण साथ में नत्पी है । [बहिषे परिशिष्ट ८, अनुबन्ध संख्या ३२]

Import and Export of Publications

763. Shri Gidwani: Will the Minister of Commerce and Industry be pleased to state:

(a) the total cost of books, magazines and periodicals imported into India separately from Dollar, Sterling, Yen and Rouble areas during 1952 to 1954 year-wise and

(b) the cost of books, magazines and periodicals exported to these areas during the same period?

he Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is attached. [See Appendix VIII, annexure No. 33.]

Subsidised Industrial Housing Scheme

764. { Dr. Satyawadi:
Shri M. Islamuddin:
Shrimati Anusayabai Borkar:

Will the Minister of Works, Housing and Supply be pleased to lay on the Table of the House a statement showing the comparative figures for 1953-54 and 1954-55 in respect of:

(a) the grants of loans and subsidy to each State under the Subsidised Industrial Housing Scheme;

(b) the contributions from the Employers and State Governments or the construction of houses under the scheme; and

(c) the number of houses built by the Employers concerned?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (c). Two statements giving the requisite information are placed on the Table of the Sabha. [See Appendix VIII, annexure No. 34].

Racial Discrimination

765. { Sardar Iqbal Singh:
Shri Raghunath Singh:

Will the Prime Minister be pleased to refer to the reply given to starred question No. 174 on the 18th November, 1954 and state the further steps taken under the Nations Organisation in the dispute between India and South Africa on the discriminatory treatment meted out to non-Europeans in South Africa?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There are two items on the agenda of the U.N. General Assembly relating to discriminatory treatment meted out to non-Europeans in the Union of South Africa.

One of the items relates to the general question of race conflict in South Africa resulting from the policies of apartheid of the Government of the Union of South Africa. On this question, the U.N. Commission on the Racial Situation in South Africa which was established by the General Assembly, made a report to the last session of the General Assembly. The General Assembly adopted a resolution expressing its apprehension at the adoption of new laws and regulations by the Government